Central Administrative Tribunal Principal Bench, New Delhi

OA No.142/2016

New Delhi, this the 12th day of January, 2016

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Sh. Tungal Giri, Age -59 yrs., Post Conductor
S/o Late Sh.Kishan Giri,
R/o Village Bharana,
P.O. Bharana,
Ditt. Bulandshehar,
Greater Noida-II,U.P.Applicant

(By Advocate: Mr. A.V. Shukla)

Versus

Delhi Transport Corp.
I.P. Headquarters, New Delhi
Through its Chairman/
Managing Director.

... Respondent.

(By Avocate: Ms. Deepakashi, proxy for Mr. Ajesh Luthra)

ORDER (ORAL)

Learned counsel for the applicant submits that he would like to withdraw the instant OA, with liberty to file a fresh one in a modified form.

The OA is dismissed as withdrawn with liberty as aforesaid.

(Dr. Brahm Avtar Agrawal)
Member (J)